HIGH COURT OF SIKKIM



NEWSLETTER

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July to September, 2019



EDITORIAL BOARD

Hon'ble Mr. Justice Vijai Kumar Bist, Chief Justice, High Court of Sikkim/Patron-in-Chief

Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim/Chairman

Mr. Thokchom Indrajit Singh, Assistant Registrar (L)/Member

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VACANCIES IN COURTS

(i) Vacancies in the High Court of Sikkim as on 30.09.2019

Sl. No.	Sanctioned Strength	Working Strength	Vacancies	
1.	03	03	NIL	

(ii) Vacancies in the District & Subordinate Courts as on 30.09.2019

Sl. No.	Sanctioned Strength	Working Strength	Vacancies				
1.	Sikkim Superior Judicial Service (SSJS) - 13	10	03 • Central Project Coordinator, e-Courts. • 01 post in the cadre of SSJS created (in compliance to the direction passed by the Hon'ble Supreme Court in Brij Mohan Lal Vs Union of India).				
			• District and Sessions Judge (Spl. Div-I).				
2.	Sikkim Judicial Service (SJS) – 12	09	 03 Chief Judicial Magistrate -cum-Civil Judge (North) at Mangan. Civil Judge -cum-Judicial Magistrate, Rangpo Sub-Division, East Sikkim. Civil Judge -cum-Judicial Magistrate, Jorethang Sub-Division, South Sikkim. 				
Total	25	19	. 06				

INSTITUTION, DISPOSAL & PENDENCY OF CASES

(1) Statement of Main & Misc. Cases in the High Court of Sikkim from 01.07.2019 to 30.09.2019.

Sl. No.	Pending as on 01.07.2019	Institution	Disposal	Pending as on 30.09.2019
	Main Cases	Main Cases	Main Cases	Main Cases
1.	273	61	81	253

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(2) Total Institution, Disposal & Pendency of cases in the Subordinate Courts of Sikkim from 01.07.2019 to 30.09.2019.

NAME OF			CIVII	. CASES		CRIMINAL CASES				
		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	
East District at Gangtok	Main cases	223	47	• 71	199	552	179	204	527	
Ŭ	Misc. cases	85	82	96	71	29	286	250	65	
West Dis tr ict at Gyalshing	Main cases	17	13	08	22	42	17	31	28	
	Misc. cases	11	16	09	18	02	28	29	01	
North District at Mangan	Main cases	06	01	01	06	14	12	08	18	
	Misc. cases	01	04	05	00	00	18	15	03	
South District at Namchi	Main cases	43	22	20	• 45	137	109	88	158	
	Misc. cases	65	63	74	54	10	76	82	04	
Family Courts	Main cases	89	59	40	108	27	35	14	48	
	Misc. cases	03	06	03	06	14	06	10	10	
Fast Track Courts	Main cases	-	-	-	-	08	08	07	09	
	Misc. cases	-	-	-	-	00	07	07	00	
Juvenile Justice Boards	Main cases	_		-	-	10	12	07	15	
bounds	Misc. cases	-		-		00	03	03	00	
Total Mair	n Cases	378	142	140	380	790	372	359	803	
Total Misc	. Cases	165	171	187	149	55	424	396	83	

(ii) West District at Gyalshing

NAME OF THE C	OURT		CIVIL C	ASES			CRIMINA	L CASES	
		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019
District & Sessions Judge	Main cases	11	05	03	13	29	.05	15	19
(West)	Misc. cases	11	12	09	14	01	07	08	00
Chief Judicial Magistrate-cum-	Main cases	00	01	00	01	02	01	02	01
Civil Judge (West)	Misc. cases	00	02	00	02	00	02	02	\$ _00
Civil Judge-cum- Judicial	Main cases	02	06	03	05	01	03 ·	02	02
Magistrate .(West)	Misc. cases	00	01	00	01	01	09	10	00
Civil Judge-cum- Judicial	Main cases	04	01	02	03	10	08	12	06
Magistrate, Soreng Subdivision, West Sikkim	Misc. cases	00	01	00	01	00	10	09	. 01
Total Main Cases Total Misc. Cases		17	13	08	22	42	17	31	28
		11	16	09	18	02	28	29	01

(iii) North District at Mangan

NAME OF THE CO	URTS		CIVIL	CASES	,		CRIMINAL CASES			
		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	
District & Sessions Judge (North)	Main cases	06	01	01	06	03	03	01	05	
	Misc. cases	01	04	05	00	00	06	04	02	
Chief Judicial Magistrate-cum-	Main cases	00	00	00	00	02	06	05	03	
Civil Judge (North)	Misc. cases	00	00	00	00	00	08	07	01	
Civil Judge-cum- Judicial Magistrate	Main cases	00	00	00	00	03	02	00	05	
(North)	Misc. cases	00	00	00	00	00	02	02	00	
Civil Judge-cum- Judicial Magistrate,	Main cases	00	00	00	00	06	01	02	05	
Chungthang Sub Division, North Sikkim	Misc. cases	00	00	00	00	00	02	02	00	
Total Main Ca	ses	06	01	01	06	14	12	08	18	
Total Misc. Cases		01	04	05	00	00	18	15	03	

INSTITUTION, DISPOSAL AND PENDENCY OF CASES DISTRICT WISE

(1) Total Institution, Disposal and Pendency of cases in the Subordinate Courts of Sikkim from 01.07.2019 to 30.09.2019.

(i) East District at Gangtok.

NAME OF T	HE		CIVIL	CASES			CRIMIN	AL CASES	
COURTS		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019
District & Sessions Judge	Main cases	102	33	31	104	259	36	32	263
(East)	Misc. cases	36 .	70	69	37	08	83	85	06
District & Sessions Judge (Spl. DivI)	Main cases	29	02	13	18	13	01	08	06
	Misc. cases	10	01	07	04	00	00	00	00
District & Sessions Judge	Main cases	21	02	01	22	13	01	05	09
(Spl. DivII)	Misc. cases	19 [.]	00	07	12	00	01	01	00
Chief Judicial Magistrate-	Main	06	04	03	07	149	114	105	158
cum- Civil Judge (East)	Misc. cases	00	03	03	00	11	150	109	52
Civil Judge- cum- Judicial	Main cases	50	06	19	37	86	24	34	76
Magistrate (East)	Misc. cases	17	08	10	15	09	52	54	07
Civil Judge- cum- Judicial	Main cases	12	00	03	.09	09	00 .	09	00
Magistrate Chungthang Sub-division stationed at Gangtok (East)	Misc. cases	01	00	00	01.	01	00	01	00
Civil Judge- cum-Judicial Magistrate	Main cases	03	00	01	02	14	01	08	07
Rangpo Sub-division, East Sikkim	Misc. cases	02	00	00.	02	00	00	00	00
Civil Judge- cum-Judicial	Main cases	00	00	00	00	09	02	03 ·	08
Magistrate Rongli Sub-division, East Sikkim	Misc. cases	00	00	00	00	.00	00	00	00
Total Main Cases		223	47	71	199	552	179	204	527
Total Misc. Cases		85	82	96	71	29	286	250	65

(iv) South District at Namchi

NAME OF T	HE	-[CIVIL	CASES			CRIMINA	L CASES	
COURTS		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019
District & Sessions Judge	Main cases	28	08	10	26	81	18	13	86
(South)	Misc. cases	59	58	70	47	03	30	31	02
Chief Judicial Magistrate	Main . cases	00	00	00	00	19	64	61	22
cum- Civil Judge (South)	Misc. cases	00	00	00	00	02	26	27	01
Civil Judge- cum- Judicial	Main cases	04	06	02	08	09	09	06	12
Magistrate (South)	Misc. cases	00	02	00	02	00	15	15	00
Civil Judge- cum-Judicial	Main cases	02	08	07	. 03	16	12	06	22
Magistrate, Jorethang Sub Division (South)	Misc. cases	02	01	01	02	01	04	05	00
्रीड़ां Judge- cum-Judicial	Main cases	09	00	01	08	12	06	02	16
Magistrate, Yangang Sub Division (South)	Misc. cases	04	02	03	03	04	01	04	01
Total Main Cases	3	43	22	20	45	137	109	88	158
Total Misc. Cases	Total Misc. Cases		63	74	54	10	76	82	04

(v) Family Courts

NAME OF COUR			CIVIL	CASES			CRIMINAL CASES			
	×.	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019	
Family Court, East	Main cases	52	32	23	61	15	19	08	26	
at Gangtok	Misc. cases	02	06	02	06	03	04	04	03	
Family Court West	Main cases	12	09	08	13	02	05	03	04	
at Gyalshing	Misc. cases	00	00	00	00	00	00	00	00	
Family Court	Main cases	00	01	01	00	01	00	01	00	
North at Mangan	Misc. cases	00	00	00	00	00	00	00	00	
Family Court	Main cases	25	17	08	34	09	11	02	18	
South at Namchi	Misc. cases	01	00	01	00	11	02	06	07	
Total Main	Cases	89	59	40	108	27	35	14	48	
Total Misc. Cases		03	06	03	06	14	06	10	10	

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(vi) Fast Track Court

NAME OF THE CO	URT	CRIMINAL CASES						
		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019			
Fast Track Court (East &	Main cases	07	06	06	07			
North) at Gangtok	Misc. cases	00	07	07	00			
Fast Track Court (South &	Main cases	01	02	01	02			
West) at Gyalshing	Misc. cases	00	00	00	00			
Total Main Cases		08	08	· 07	09			
Total Misc. Cases	00	07	07	00				

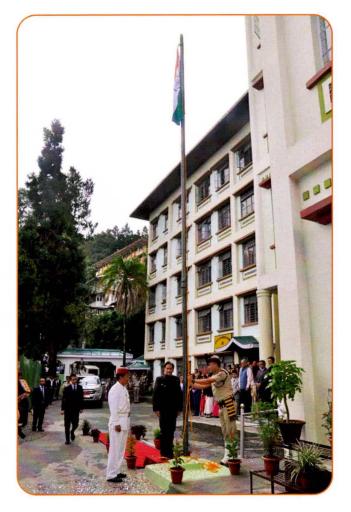
(vii) Juvenile Justice Boards

NAME OF THE	COURTS		CRIMINAL C	ASES	
		Opening balance as on 01.07.2019	Institution from 01.07.2019 to 30.09.2019	Disposal from 01.07.2019 to 30.09.2019	Pendency at the end of 30.09.2019
Juvenile Justice	Main cases	05	08	04	09
Board East, at Gangtok	Misc. cases	00	02	02	00
Juvenile Justice	Main cases	00	.01	01	00
Board West, at Gyalshing	Misc. cases	00	00	00	.00
Juvenile Justice	Main cases	01	00	00	01
Board North, at Mangan	Misc. cases	00	01	01	00
Juvenile Justice	Main cases	04	03	02	05
Board South, at Namchi	Misc. cases	00	00	00	00
Total Main Cases		10	12	07	15
Total Misc. Cases		00	03	03	00

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SOME RECENT MAJOR EVENTS

1. CELEBRATION OF 72nd INDEPENDENCE DAY :



The High Court of Sikkim celebrated the 72nd Independence Day on 15th August, 2019. The National Flag was unfurled by Hon'ble Shri Justice Vijai Kumar Bist, Chief Justice, High Court of Sikkim, followed by a Guard of Honour to His Lordship.

The occasion was graced by Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim, Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim, Hon'ble Mr. Justice A.P. Subba, Former Judge, High Court of Sikkim. The Ld. Judicial Officers, Senior Advocates, Ld. Advocate General of Sikkim, Ld. Additional Advocate General, Members of the Bar, Officers & Staff of the Registry and Media persons were also present.

A Cultural Programme was presented by the staff of the High Court of Sikkim, the Bar Association of Sikkim, students from various schools, Govt. Law College and Culture Department, Government of Sikkim.

"Glimpse of Cultural Programme presented by the officers and staff of the High Court of Sikkim, the Bar Association of Sikkim and students from Govt. Law College and various schools on 15th August, 2019"







2. FOUNDATION STONE LAYING CEREMONY OF GRADE 'D' QUARTERS AT VIP COLONY & GRADE 'B' & 'D' AT FOREST COLONY FOR HIGH COURT EMPLOYEES HELD ON 21ST AUGUST 2019:



Hon'ble Mr. Justice Vijai Kumar Bist, Chief Justice, High Court of Sikkim laying foundation stone of the Grade 'D' Quarters at VIP Colony & Grade 'B' & 'D' at Forest Colony for High Court Employees held on 21st August, 2019.

The "Foundation Stone Laying Ceremony" of the Grade 'D' Quarters at VIP Colony & Grade 'B' & 'D' at Forest Colony for High Court Employees held on 21st August, 2019 at VIP Colony, Gangtok, East Sikkim. The Foundation Stone was laid by Hon'ble Mr. Justice Vijai Kumar Bist, Hon'ble the Chief Justice, High Court of Sikkim in presence of Shri Prem Singh Golay, Hon'ble Chief Minister of Sikkim as a Chief Guest, Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim, Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim and Shri Sanjit Kharel, Hon'ble Minister, Buildings & Housing Department and Transport Department, Government of Sikkim as Guests of Honour.



From Left to Right: Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim, Hon'ble Mr. Justice Vijai Kumar Bist, Chief Justice, High Court of Sikkim, Shri Prem Singh Golay, Hon'ble Chief Minister of Sikkim, Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim, and Shri Sanjit Kharel, Hon'ble Minister, Buildings & Housing Department and Transport Department, Government of Sikkim

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IMPORTANT VISITS & CONFERENCES

- Hon'ble Mr. Justice Vijai Kumar Bist, Chief Justice, visited South Sikkim from 12th July, 2019 to 13th July, 2019 for inspection of Courts of District & Sessions Judge, South at Namchi, Chief Judicial Magistrate-cum-Civil Judge, South at Namchi, Civil Judge-cum-Judicial Magistrate, South at Namchi and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, South Sikkim.
- 2. Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim attended the Meeting of NJAC at Supreme Court of India, New Delhi held on 21st July, 2019 and 22nd July, 2019.
- 3. Hon'ble Mr. Justice, Vijai Kumar Bist, Chief Justice, High Court of Sikkim visited West Sikkim from 9th August, 2019 to 10th August, 2019 for inspection of ongoing construction site of Additional Court building of Fast Track Court & Family Court and Juvenile Justice Board at Gyalshing, West Sikkim.
- Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim attended the "17th All India Meet of State Legal Services Authorities" held on 17th August, 2019 and 18th August, 2019 at Nagpur, Maharashtra.
- 5. Hon'ble Mr. Justice, Vijai Kumar Bist, Chief Justice, High Court of Sikkim visited North Sikkim from 6th September, 2019 to 8th September, 2019 for inspection of ongoing construction site of Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division, North Sikkim and Additional Court Building of Family Court & Fast Track Court, Mangan, North Sikkim.
- 6. Hon'ble Mrs. Justice Meenakshi Madan Rai, Judge, High Court of Sikkim attended the "First National Conclave on: Challenges Before the Judiciary-Roadmap for the future" held on 21st September, 2019 at Guwahati.